

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:324

ANSWERED ON:14.08.2001

VISIT OF HOME MINISTER TO U.A.E.

GANGASANDRA SIDDAPPA BASAVARAJ;Y.S. VIVEKANANDA REDDY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether he has paid visit to United Arab Emirates and held discussions to operationalise the extradition treaty and also other agreements between the two countries to contain crime and terrorism;
- (b) if so, the response of UAE in this regard;
- (c) the other issues discussed by both the countries;
- (d) the agreement reached thereat; and
- (e) the time by which these agreements are likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

- (a) to (e): A statement is laid on the Table of the House.

Statement to be laid on the Table of the House in respect of Lok Sabha Starred Question No.324 for 14.8.2001 regarding Visit of Home Minister to U.A.E.

- (a) to (e): The Home Minister paid an official visit to the United Arab Emirates from 1.7.2001 to 3.7.2001.

The Home Minister's discussions with the President of UAE reviewed the situation in the region. The President of UAE stressed the importance of Indo-Pak relations for peace and stability in the region. He welcomed the initiative taken by India in inviting the Pakistani President and expressed the hope that this would lead to an improvement in relations between the two countries.

During his discussions with the Crown Prince of Dubai, the Home Minister drew the attention of the Crown Prince to the fact that despite India and UAE having an extradition treaty, underworld elements/criminals were taking shelter in Dubai and operating kidnapping and extortion rackets from there and utilizing Dubai for money laundering. Red Corner Notices had been issued against a number of such criminals, and it is expected that these criminals are detained on the basis of these Red Corner Notices and India informed, so that extradition requests are sent. Dubai was requested to send a delegation to India so that difficulties in this regard, if any, could be discussed in detail and appropriate procedures streamlined.